GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

UNSTARRED QUESTION No. 303 TO BE ANSWERED ON: 03.02.2021

Welfare of PwDs and visually impaired

303: SHRI NARAYAN RANE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Persons with Disabilities (PwDs) and visually impaired persons, especially in the State of Maharashtra, as on date;
- (b) whether Government has taken on proposes to take any steps for their rehabilitation and providing financial assistance; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

(a) As per Census 2011, there are 2.68 crore Persons with Disabilities (PwDs) in the country. Category and State-wise number of Persons with Disabilities (PwDs) is at Annexure-I.

(b) and (c) The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. The Act provides various rights & entitlements for Persons with Disabilities (PwDs) & mandates the appropriate Government to take measures to promote education, skill development, social security, health, rehabilitation and recreation for PwDs so that they can enjoy their rights equally with others. The Act provides special provision for Persons with Benchmark Disabilities (disability of 40% or more) which, inter-alia, includes reservation in seats in Government /Government aided higher educational institution, reservation in Government jobs, reservation in allotment of agricultural land/housing/ developmental program, poverty alleviation schemes, allotment of land on concessional rates for setting up of business etc. In addition, the Government implements various Schemes for the welfare of Persons with Disabilities (PwDs), details of such major schemes are at Annexure-II.

ANNEXURE-I

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 303 to be answered on 03.02.2021 regarding Welfare of PwDs and visually impaired raised by SHRI NARAYAN RANE.

S.No.	State/UT Name	Total number of PwDs	In seeing/ Visually impaired	In Hearing	In Speech	In Movement	Mental Retardation	Mental Illness	Any Other	Multiple Disability
100	Jammu &						241 2242			
1	Kashmir	361153	66448	74096	18681	58137	16724	15669	66957	44441
2	Himachal Pradesh	155316	26076	26700	8278	32550	8986	5166	29024	18536
3	Punjab	654063		146696	24549		45070	21925	165607	
4	Chandigarh	14796		2475	961			756	2583	
5	Uttarakhand	185272		37681	12348			6443	30723	
6	Haryana	546374		115527	21787			16191	116821	47250
7	NCT of Delhi	234882		34499	15094			10046	37013	
8	Rajasthan	1563694			69484		81389	41047	199696	
9	Uttar Pradesh	4157514	the second second	A Local State of the second	266586	and a state of the state of the		76603	946436	217011
10	Bihar	2331009	1		170845		89251	37521	431728	110844
11	Sikkim	18187	2772	5343	1577	2067	516	513	2459	2940
12	Arunachal Pradesh	26734	5652	8127	1538	3235	1264	631	3878	2409
13	Nagaland	29631	4150	8940	2294	3828	1250	995	4838	3336
14	Manipur	58547	19194	12891	2661	5315	4846	1459	8628	3553
15	Mizoram	15160	2035	3354	1163	1976	1585	1050	1914	2083
16	Tripura	64346	10828	11695	4567	11707	4307	2909	11825	6508
17	Meghalaya	44317	6980	12353	2707	5312	2332	2340	8717	3576
18	Assam	480065	80553	101577	39750	76007	26374	18819	87461	49524
19	West Bengal	2017406	424473	315192	147336	322945	136523	71515	402921	196501
20	Jharkhand	769980	180721	165861	46684	147892	37458	20157	112372	58835
21	Odisha	1244402	263799	237858	68517	259899	72399	42837	172881	126212
22	Chhattisgarh	624937	111169	92315	28262	190328	33171	20832	76903	71957
23	Madhya Pradesh	1551931	270751	267361	69324	404738	77803	39513	295035	127406
24	Gujarat	1092302							197725	
25	Daman & Diu	and the second sec	-	309					264	
26	Dadra & Nagar Haveli	3294							483	
27	Maharashtra		The second side the		473610				510736	
	Andhra Pradesh									
28	(Undivided)	2266607							409775	and the second second
29	Karnataka	1324205							246721	
30	Goa	33012							5784	
31	Lakshadweep	the second s			1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1				96131	
32	Kerala Tamil Nadu	761843				1		Contraction of the local division of the loc	238392	
33	Tamil Nadu	1179963							4137	
34	Puducherry Andaman & Nicobar	30189							838	
35	Islands Total	6660				2 5,436,826			Section 20	2,116,69

Annexure referred to in reply to part (b) and (c) of Rajya Sabha Unstarred Question No. 303 to be answered on 03.02.2021 regarding Welfare of PwDs and visually impaired raised by SHRI NARAYAN RANE.

Major Schemes of Department of Empowerment of Persons with Disabilities (DEPwD)

1. Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):

Under this Scheme, funds are released to various Implementing Agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. Position of release of funds and beneficiaries under the Scheme during last three years is as under:

Year	Funds released (Rs. in crore)	Number of beneficiaries covered
2017-18	200.01	272731
2018-19	216.19	300865
2019-20	213.83	351629

2. Deendayal Disabled Rehabilitation Scheme (DDRS):

Under this Central Sector Scheme financial assistance is provided to Non-Government Organisations (NGOs) and District Disability Rehabilitation Centres (DDRCs) for the welfare of Persons with Disabilities (PwDs). Position of release of funds and beneficiaries under the Scheme during last three years is as under:

Year	Funds released (Rs. in crore)	Number of beneficiaries covered
2017-18	60.0	35729
2018-19	70.00	
2019-20	101.67	11000

3. Scholarships for Students with Disabilities:

This umbrella Scheme has six components namely; Pre-matric (Classes IX & X), Post-matric (Classes XI to Post Graduate Degree/Diploma), Top Class Education (Graduate and Post Graduate Degree/Diploma in notified Institute of Excellence in Education), National Fellowship (M. Phil/Ph. D in Indian Universities), National Overseas Scholarship (Master Degree and Ph. D in Foreign Universities) and Free Coaching (for competitive exams for group A and B posts and entrance examinations for admission to technical and professional courses). Position of release of funds and beneficiaries under the Scheme during last three years is as under:

Year	Funds released (Rs. in crore)	Number of beneficiaries covered
2017-18	56.47	21206
2018-19	109.11	
2019-20	95.75	

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4. Scheme for the Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):

Under this umbrella Scheme, financial assistance is provided for undertaking various activities outlined in the Rights of Persons with Disabilities (RPwD) Act, 2016. Position of release of funds under the Scheme during last three years is as under:

	Funds released
Year	(Rs. in crore)
2017-18	272.24
2018-19	260.82
2019-20	217.34

The major components of the Scheme are as follows:

(I) Accessible India Campaign (AIC):

The Rights of Persons with Disabilities (RPwD) Act, 2016 mandates accessibility under Sections 40 to 46 of the Act. With a view to creating barrier free environment for independent and safe living of PwDs. Government launched the Accessible India Campaign (AIC) on 3rd December, 2015. AIC is being implemented under 3 pillars of built up environment, transportation system and Information & Communication Technology (ICT).

(II) National Action Plan for Skill Development of Persons with Disabilities (PwDs):

The Government launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) in March, 2015 for skilling of PwDs through a network of empanelled training partners (ETPs) comprising Government organizations (National Institutes/National Handicapped Finance and Development Corporation/Composite Regional Centres/Other Government Organisations) and Non-Government Organizations (NGOs).

(III) Creation of barrier free environment for Persons with Disabilities:

Under this Scheme funds are provided to the States/UTs for creation of barrier free environment by mainly providing lifts, ramps, accessible toilets, tactile flooring and accessible websites.

(IV) Unique Disability Identification (UDID) Project:

Under this project, the Government is creating a national data base for Persons with Disabilities (PwDs) and issuing unique identification cards to them.
